

Name of Corporate Debtor : V Hotels Limited Date of Commencement of CIRP : 31 Mar 2019* List of Creditors as on : November 22, 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Annexure 1

Sl. No	Name of Creditor	Details of claim received		Details of claim admitted					Whether related party?	% of voting share in CoC	Amount of Contingent Claim	Amount of any Mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee								
1	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Bank of Baroda, erstwhile Vijaya bank)	Updated claim form submitted On 17 Oct'22	5,22,47,30,170	4,60,95,83,313	Assignment of loan from original lender Bank of Baroda (erstwhile Vijaya Bank)	4,60,95,83,313	4,60,95,83,313	No	24.80%	-	-	-	61,51,46,857	In addition to the security interest, loans are also secured by the personal guarantee extended by Mr. Ajit B Kerkar and corporate guarantee by Tulip Star Hotels Limited and Tulip Hotels Private Limited	
2	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Union Bank of India)	Updated claim form submitted On 17 Oct'22	3,38,20,68,048	2,98,26,10,095	Assignment of loan from original lender Union Bank of India	2,98,26,10,095	2,98,26,10,095	No	16.05%	-	-	-	39,94,57,953		
3	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Punjab National Bank)	Updated claim form submitted On 17 Oct'22	3,17,32,52,264	2,79,67,09,120	Assignment of loan from original lender Punjab National Bank	2,79,67,09,120	2,79,67,09,120	No	15.05%	-	-	-	37,65,43,144		
4	Asset Reconstruction Company (India) Limited (ARCIL) – (assignment from Bank of India)	Updated claim form submitted On 17 Oct'22	3,86,11,57,907	3,41,38,54,302	Assignment of loan from original lender Bank of India	3,41,38,54,302	3,41,38,54,302	No	18.37%	-	-	-	44,73,03,605		
5	Pegasus Asset Reconstruction Private Limited – (assignment from Canara Bank)	Updated claim form submitted On 17 Oct'22	3,31,35,38,158	2,98,77,10,211	Assignment of loan from original lender Canara Bank	2,98,77,10,211	2,98,77,10,211	No	16.08%	-	-	-	32,58,27,946		
6	Pegasus Asset Reconstruction Private Limited – (assignment from Indian Bank)	Updated claim form submitted On 17 Oct'22	1,90,46,86,525	1,73,45,00,613	Assignment of loan from original lender Indian Bank	1,73,45,00,613	1,73,45,00,613	No	9.33%	-	-	-	17,01,85,912		
Total			20,85,94,33,071	18,52,49,67,654		18,52,49,67,654	18,52,49,67,654		99.68%	-	-	-	2,33,44,65,417		

Note: The details presented above are subject to revisions including on account of receipt of additional information and shall be updated accordingly.

*read with the NCLT order dated 7 Sep'22 for exclusion of period of 964 days from 11 Dec'19 to 01 Aug'22